

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 674 of 2001
(OA 1381 of 96)

Date of order : 4.1.2002

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman
Hon'ble Mr. S.Biswas, Administrative Member

SK. ABEDIN

VS

UNION OF INDIA & ORS.

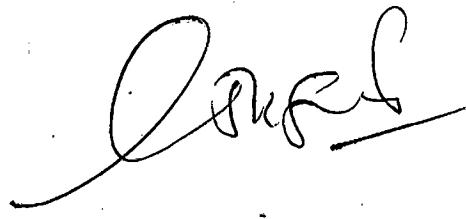
For the applicant : Mr.A.K.Singh, counsel

For the respondents: Mr.S.N.Das, counsel

O R D E R

This MA is for restoration of the OA which was dismissed for default on 4.9.2001. For the reasons stated in the MA, it is allowed. OA is directed to be restored to its original file and number. OA be listed for hearing on 29.4.2002.


MEMBER (A)


VICE-CHAIRMAN

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